

SHRI G. VISWANATHAN: About the Godavari barrage, I raised so many questions in the House and I expect the Minister to make a statement as to how much allotment has been made for it.

SHRI K. R. GANESH: The expenditure so far incurred on the barrage is Rs. 2.54 crores. It is proposed to spend in 1973-74, Rs. 3.90 crores and the total cost of the repairs to the barrage is Rs. 26.59 crores. I have noted the points raised by the hon. Members and I will convey them to the Andhra Pradesh Government.

MR. CHAIRMAN: Now the question is:

"That the Bill be passed."

*The motion was adopted.*

ANDHRA PRADESH APPROPRIATION BILL\*, 1973

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH): I beg to move for leave to introduce a Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of the State of Andhra Pradesh for the services of the financial year 1972-73.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of the State of Andhra Pradesh for the services of the financial year 1972-73."

*The motion was adopted.*

SHRI K. R. GANESH: I introduce the Bill.

I beg to move†:

"That the Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of the State of Andhra Pradesh for the services of the financial year 1972-73, be taken into consideration."

MR. CHAIRMAN: The question is:

"That the Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of the State of Andhra Pradesh for the services of the financial year 1972-73, be taken into consideration."

*The motion was adopted.*

MR. CHAIRMAN: Now the question is:

"That Clauses 2 and 3, the Schedule, Clause 1 the Enacting Formula and the Title stand part of the Bill."

*The motion was adopted.*

*Clauses 2 and 3, the Schedule, Clause 1, the Enacting Formula and the Title were added to the Bill.*

SHRI K. R. GANESH: I move:

"That the Bill be passed."

MR. CHAIRMAN: The question is:

"That the Bill be passed."

*The motion was adopted.*

16.39 hrs.

Re. C.B.I. INQUIRY INTO RAGS SCANDAL

SHRI JYOTIRMOY BOSU (Diamond Harbour): Subsequent to the yesterday's discussion on the rags

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†Introduced/moved with the recommendation of the President.